

have agreed to cooperate with the Delhi Administration in implementing the scheme of developing ring town areas bordering the Union territory;

(b) if so, in what shape the cooperation is forthcoming from these Governments;

(c) whether there is any proposal to revise the Plan in consultation with the adjoining States of U.P. and Haryana;

(d) whether the Government of Haryana have not expedited the sanctioning of lay out plans of Greenfields and other colonies on Delhi-Haryana border which were to serve as ring towns to relieve pressure of residential land in Delhi; and

(e) if so, the reasons therefor and steps taken so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Yes, Sir.

(b) A High Powered Board, on which, besides others, the State Governments of Uttar Pradesh, Rajasthan and Haryana are represented has been set up to coordinate and planned development of the Metropolitan area (including the Ring Towns) and the National Capital Region, including preparation of plans, provision of adequate funds for implementation as well as modification of the plans to meet the changing needs and circumstances.

(c) No such proposal is under consideration at present.

(d) and (e). This matter is within the jurisdiction of the State Government of Haryana.

STATE BANK'S ASSISTANCE TO INDUSTRIES IN PUNJAB

774. **SHRI YAJNA DATT SHARMA :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that certain steps have recently been taken by the State Bank of India to accord more facilities to the small-scale industrial units in Punjab to meet their financial requirements; and

(b) if so, the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). No

special scheme is in operation in Punjab alone. The Government scheme to guarantee advances granted to small scale industries, which is made full use of by the State Bank, and the State Bank's new scheme to finance craftsmen and other qualified entrepreneurs, who are desirous of setting up small industries but lack 'owner's equity', are in operation in Punjab as well as in other parts of the country. Under the latter scheme, worthwhile projects which can be successfully implemented will be financed by the State Bank on the strength of the character, integrity and technical competence of the entrepreneur, even if he lacks sufficient resources to provide the initial capital, on the condition that the Bank has a charge on the assets created in the business, through its assistance or otherwise.

FERTILIZER PLANT AT KOTHAGUDAM

775. **SHRI ESWARA REDDY :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Andhra Government have requested the Centre to set up a coal-based Fertilizer Plant at Kothagudam in the Public Sector; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMIAH) : (a) Yes, Sir.

(b) The matter is under examination.

UNRECOGNISED INSTITUTIONS FOR HOMOEOPATHY

776. **SHRI ESWARA REDDY :** Will the Minister of HEALTH & FAMILY PLANNING be pleased to state :

(a) whether there are a large number of unrecognised institutions in the country teaching homoeopathy; and

(b) the steps taken by Government to regulate and standardise education in Homoeopathy ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) Yes.

(b) (i) The curriculum and syllabus of studies for Homoeopathic Education framed